

ORISSA HIGH COURT

FILING REPORT AS ON :13/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0007802/2023	MANAS KUMAR PRADHAN @ MANAS RANJAN @ MANAS KUMAR SAHOO VS STATE OF ODISHA	MANASA KUMAR SAHOO VS	ITAMATI /135 /2023 () //
2	BLAPL/0007803/2023	BIBHISANA GOUDA VS STATE OF ODISHA	LALBAHADUR PATNAIK VS	KABISURYANAGAR /269 /2020 () //
3	BLAPL/0007804/2023	BIMBA SAY VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	/ /0 () //
4	BLAPL/0007805/2023	MOHIT MISHRA VS STATE OF ODISHA	DHIRENDRA NATH BEHERA VS	G.R.P.S.,SAMBALPUR /33 /2023 () //
5	BLAPL/0007806/2023	SAHEBA MARANDI @ SAHIB MARNDI VS STATE OF ODISHA	KULDEEP MOHANTY VS	/ /0 () //
6	BLAPL/0007807/2023	SANJAYA SABAR VS STATE OF ODISHA	ANIRUDHA DAS VS	MOHANA /64 /2021 () //
7	BLAPL/0007808/2023	SOMANATH SABAR VS STATE OF ODISHA	ANIRUDHA DAS VS	MOHANA /64 /2021 () //
8	BLAPL/0007809/2023	SANJAY DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
9	BLAPL/0007810/2023	SUSIL KUMAR SETHY VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	NISCHINTAKOILI /76 /2023 () //
10	BLAPL/0007811/2023	SURIA @ SURENDRA JENA VS STATE OF ODISHA	BALAKRUSHNA RAY VS	MARINE PENTHAKATA /33 /2023 () //
11	BLAPL/0007812/2023	BRAHMANANDA KANHAR VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	/ /0 () //

ORISSA HIGH COURT

FILING REPORT AS ON :13/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0007813/2023	JAMAN SANKAR DORA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	PATTAPUR (ASKA) /380 /2022 () //
13	BLAPL/0007814/2023	HEMANTA KUMAR PRADHAN VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	SPL.TASK FORCE /29 /2022 () //
14	BLAPL/0007815/2023	ANANTA BEHERA VS STATE OF ODISHA	JAGAT MOHAN PATNAIK VS	BERHAMPUR SADAR /44 /2022 () //
15	BLAPL/0007816/2023	BHAGAT HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PAPADAHANDI /27 /2023 () //
16	BLAPL/0007817/2023	PITABAS BEHERA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BERHAMPUR SADAR /133 /2023 () //
17	BLAPL/0007818/2023	BANKIM NAYAK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	BALIANTA P.S. /165 /2023 () //
18	BLAPL/0007819/2023	RANJIT KUMAR ROUT VS STATE OF ODISHA	SATYABRATA SUTAR VS	/ /0 () //
19	BLAPL/0007820/2023	BINOD RANA @MAJHI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	TITILAGARH /45 /2023 () //
20	BLAPL/0007821/2023	SRUSTIDHAR MALLICK VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	SINGLA /75 /2023 () //
21	BLAPL/0007822/2023	SAROJ KUMAR GHADAI VS STATE OF ODISHA	SAURAV TIBREWAL VS	SAMBALPUR TOWN /125 /2023 () //
22	BLAPL/0007823/2023	SAMBHU KUMAR RAM VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 () //
23	BLAPL/0007824/2023	SUPRAKASH RAY @ SUPROKASH RAY	SURYAKANTA DWIBEDI	KHAPRAKHOL /105 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :13/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0007825/2023	LIPUN DALABEHERA	SAKTI PRASAD DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0007826/2023	TRINATH NAYAK	SARAT KUMAR JENA	BEGUNIAPADA /6 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0007827/2023	PRADIP KUMAR MAJHI	TUKUNA KUMAR MISHRA	KASINAGAR /49 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0007828/2023	KACHAL NAYAK @ KARAN HARIJAN	TUKUNA KUMAR MISHRA	JHARIGAM /89 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0007829/2023	SATYABADI MISHRA	JULU KHANSAMA	KORAPUT SADAR /58 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0007830/2023	AKASH BAIKAR	PRASHANTA KUMAR NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0007831/2023	TIRTHAYA KUMAR JATI @ SUSANTA	AMLAN SHAKTI PAUL	TANGI /89 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0007832/2023	PRADIP KUMAR BARAD	BINAYA BHUSAN ROUSTRAY	BARAMBA /261 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0007833/2023	DASARATHI DASH	KAPILA CHARAN NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0007834/2023	BABAR NAHAK	SARAT KUMAR JENA	RAMBHA (KHALLIKOTE) /367 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0007835/2023	MD. NASHIM	ABHAS MOHANTY	/ /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :13/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0007836/2023	STATE OF ODISHA ROHIT KUMAR VS	SURYAKANTA DWIBEDI VS	// GHANTAPADA /48 /2023 ()
36	BLAPL/0007837/2023	STATE OF ODISHA SK. RAHIL@ RAHIL VS	MOHAMMED IMMAMUDDIN VS	// SAHID NAGAR P.S. /141 /2023 ()
37	BLAPL/0007838/2023	STATE OF ODISHA DURYODHANA THATI VS	BIBHUTI RANJAN MOHANTY VS	// BOUDH /48 /2018 ()
38	BLAPL/0007839/2023	STATE OF ODISHA VISHAL PRADHAN VS	SOMANATH SATPATHY VS	// PARADEEP /94 /2023 ()
39	BLAPL/0007840/2023	STATE OF ODISHA ANIL DURIA VS	PRASANTA KUMAR NANDA VS	// POTTANGI /37 /2021 ()
40	BLAPL/0007841/2023	STATE OF ODISHA ISWAR BHATRA @ DUSHA BHATRA VS	ANIRUDHA DAS VS	// KOSAGUMUDA /98 /2021 ()
41	BLAPL/0007842/2023	STATE OF ODISHA BALARAM MAHANTI VS	AMLAN SHAKTI PAUL VS	// / /0 ()
42	BLAPL/0007843/2023	STATE OF ODISHA JAGANNATH BEHERA VS	ACHYUTANANDA PATTANAİK VS	// PURUSHOTTAMPUR /192 /2023 ()
43	CMAPL/0000491/2023	STATE OF ODISHA CHARULATA PATTNAIK VS	ADV. VS	// // ()
44	CMAPL/0000492/2023	JAHARLAL SINGH (DAKTAR) BISWAJIT RAUT VS	ADV. VS	// // ()
45	CMAPL/0000493/2023	SUDESHNA MOHANTY NIHARABALA MOHAPATRA VS	ADV VS	// // ()
		ASST.CONSolidation OFFICER,TENTULIPADA		//

ORISSA HIGH COURT**FILING REPORT AS ON :13/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	CMP/0000763/2023	PURNA CHANDRA DAS VS HARAMANI SATPATHY	RAJESH DAS MOHAPATRA VS	// 0 //
47	CMP/0000764/2023	AMBIKA PANDA VS ARATI PANIGRAHI	J.K.MISHRA (2) VS	// 0 //
48	CMP/0000765/2023	SAROJ CHANDRA SAHOO VS PARULBALA KHATUA	BIBEKANANDA BHUYAN VS	// 0 //
49	CONTC/0004705/2023	ASHOK KUMAR PRADHAN VS DR. RAJENDRA KUMAR, IAS	ADV. VS	// 0 //
50	CONTC/0004706/2023	ASHOK KUMAR DAS VS SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND DW. DEPT.	ADV VS	// 0 //
51	CONTC/0004707/2023	BHAGIRATHI SAHOO VS VISAHL K.DEV, PRINCIPAL SECY., FINANCE DEPT.	ADV VS	// 0 //
52	CONTC/0004708/2023	RABI NARAYAN PATRA VS SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND DW. DEPT.	ADV VS	// 0 //
53	CONTC/0004709/2023	ABHIRAM MALL VS SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND DW. DEPT.	ADV VS	// 0 //
54	CONTC/0004710/2023	JAYANTA KUMAR DASH VS SATYABRATA SAHU, IAS	SOBHANA SAHOO VS	// 0 //
55	CONTC/0004711/2023	PURNA CHANDRA DAS VS NIBEDITA MISHRA, DIRECTOR HIGHER EDUCATION ORISSA, BBSR.	ADV. VS	// 0 //
56	CONTC/0004712/2023	NIRMAL NAIK VS G.V.NATHIVANON, IAS	ADV. VS	// 0 //
57	CONTC/0004713/2023	SUKANTI MUKHI	ADV.	//

ORISSA HIGH COURT

FILING REPORT AS ON :13/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
58	CONTC/0004714/2023	G.V.NATHIVANON, IAS NIRANJAN DALAI	ADV.	//
		VS	VS	0
59	CONTC/0004715/2023	G.V.NATHIVANON, IAS GOPAL CHANDRA BISOI	SANDHYARANI PANI	//
		VS	VS	0
60	CONTC/0004716/2023	ARAVIND AGARWAL, SECRETARY DEPTT. OF HIGHER EDUCATION MAHIMA EDUCATIONAL AND CHARITY TRUST, BAUNSI	ADV.	//
		VS	VS	0
61	CONTC/0004717/2023	NARAHARI SETHI, DIRTECTOR HIGHER SECONDARY EDU., BBSR SAROJ KUMAR BISWAL	SAMEER KUMAR DAS	//
		VS	VS	0
62	CONTC/0004718/2023	VISHAL KUMAR DEV, I.A.S. AMAR BEHERA	ADV.	//
		VS	VS	0
63	CONTC/0004719/2023	SUMITA SARKAR, OAS SUKANTI BEHERA	ADV.	//
		VS	VS	0
64	CONTC/0004720/2023	JYOTIRANJAN MISHRA, DIRECTOR, ELEMENTARY EDUCATION, HAEDS OF DEPT. BUILDING, BBSR/ R.NAGESWAR RAO	ADV	//
		VS	VS	0
65	CONTC/0004721/2023	SANJEEV CHOPRA, I.A.S. TRUPTILATA NAYAK	ADV.	//
		VS	VS	0
66	CONTC/0004722/2023	PURNA CHANDRA SETHI, OES 1 (SB) RAMESH CHANDRA PARIDA	SHASHI BHUSAN JENA	//
		VS	VS	0
67	CONTC/0004723/2023	SAJIB KUMAR CHADHA, I.F.S. BUDHADEV SAHOO	ADV	//
		VS	VS	0
68	CONTC/0004724/2023	ASWATHI S, I.A.S. PRAFULLA KUMAR DAS	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :13/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		ASWATHI S, I.A.S.		//
69	CONTC/0004725/2023	PRASANTA KUMAR DAS VS	AD VS	// 0
		DEORANJAN KUMAR SINGH, I.A.S.		//
70	CONTC/0004726/2023	RABI NARAYAN PATRA VS	ADV VS	// 0
		SATYABRATA SAHU, PRINCIPAL SECY., R AND DM DEPT.		//
71	CONTC/0004727/2023	PARSURAM LUHA VS	ADV. VS	// 0
		BIMALENDU ROY, COLLECTOR, SUBARNAPUR		//
72	CONTC/0004728/2023	SANGHAMITRA PATNAIK VS	D.P.MOHANTY VS	// 0
		TAHASILDAR, KHURDA		//
73	CONTC/0004729/2023	SANGHAMITRA PATNAIK VS	D.P. MOHANTY VS	// 0
		TAHASILDAR, KHURDA		//
74	CONTC/0004730/2023	DEEPAK BEHERA VS	ADV VS	// 0
		SALINI PANDIT, I.A.S.		//
75	CONTC/0004731/2023	HARAPRIYA BEHERA VS	ADV VS	// 0
		SALINI PANDIT, I.A.S.		//
76	CONTC/0004732/2023	KARTIK CHANDRA PRADHAN VS	ADV VS	// 0
		SALINI PANDIT, I.A.S.		//
77	CONTC/0004733/2023	DHARITRI SAHOO VS	ADV VS	// 0
		ASWATHY S., I.A.S.		//
78	CONTC/0004734/2023	MANAGING COMMITTEE, BENUDHAR BIDYAPITHA, VS	ADV, VS	// 0
		RANJANA CHOPRA, IAS		//
79	CONTC/0004735/2023	MURALIDHAR SAHOO VS	ADV. VS	// 0
		ASWATHY S., IAS		//

ORISSA HIGH COURT

FILING REPORT AS ON :13/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0004736/2023	MANAGOBINDA BEHERA VS SIBANANDA DHADA, O.E.S. II	ADV VS	// ()
81	CRLA/0000758/2023	BABULU @ NIHAR RANJAN DAS @ PATNAIK VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	CUTTACK SADAR /359 /2015 () //
82	CRLA/0000759/2023	SUJIT JENA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	RAMACHANDRAPUR /148 /2022 () //
83	CRLA/0000760/2023	BIRENDRA BHOKTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
84	CRLA/0000761/2023	LIPUN NAYAK VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	DARINGBADI /85 /2018 () //
85	CRLMA/0000247/2023	SUMATI GOCHHAYAT VS RASANANDA PATRA	ADV. VS	/ /0 () //
86	CRLMC/0003030/2023	UMESH CHANDRA PANIGRAHI VS STATE OF ODISHA	M. PRATAP VS	KHANTAPADA /386 /2018 () //
87	CRLMC/0003031/2023	INDIRA SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BAIDYANATHPUR /435 /2022 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002993/2022
88	CRLMC/0003032/2023	MINATI TRIPATHY @ CHAINI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	NEMALO /143 /2020 () //
89	CRLMC/0003033/2023	SUKANYA MISHRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	NEMALO /143 /2020 () //
90	CRLMC/0003034/2023	TUNA DEHURY VS STATE OF ODISHA	GOURI MOHAN RATH VS	/ /0 () //
91	CRLMC/0003035/2023	PRADIP SAHOO	MONIKA SAMAL	MAHILA P.S. BUXIBAZAR /119 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :13/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
92	CRLMC/0003036/2023	LALIT KUMAR PANDEY	SUSHANTA KUMAR JOSHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMC/0003037/2023	HARISH CHANDRA PRADHAN	UMAKANTA MOHAPATRA	JARADA /187 /2021
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMC/0003038/2023	PREMANANDA JENA	BIJAYA KUMAR RAGADA	Maitri Vihar PS /94 /2023
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMC/0003039/2023	THASASUNDAR MAJHI	JNYANANANDA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMC/0003040/2023	DEBASISH MUKHERJEE@BABAJI	DEEPAK KUMAR MOHANTY	KHANDAGIRI P.S. /110 /2021
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMC/0003041/2023	ABHINA@ABHIMANYU NAYAK	ASHOK KUMAR SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMC/0003042/2023	BABULI DALAI	MRUGANKA MAULI PATNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMC/0003043/2023	AMIT KUMAR RAUTA	SANJIB KUMAR BHANJADEO	PURUSHOTTAMPUR /792 /2022
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMC/0003044/2023	BIRUPAKSHA BEHERA	GOPAL KRUSHNA MOHANTY	BADSAHI /317 /2022
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMP/0001378/2023	ARATI BEHERA	CHANDAN MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMP/0001379/2023	KAILASH CHANDRA JENA	TANMAYA KUMAR MOHANTY	/ /0
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :13/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CRLMP/0001380/2023	STATE OF ODISHA PRADEEP KUMAR SETHY VS	A. DEB KUMAR VS	// BAIDYANATHPUR /161 /2013 ()
104	CRLMP/0001381/2023	STATE OF ODISHA ANSUMAN NAIK VS	A.G.A. BIBHU PRASAD MOHANTY VS	// //0 JUDGE FAMILY COURT,ROURKELA(Sundargarh)
105	CRLMP/0001382/2023	MONALISHA SAHOO JITENDRA KUMAR DASH @ JITENDRA DASH VS	ANANTA NARAYAN PATTANAYAK VS	Crp/0000036/2021 //0 JUDGE, FAMILY COURT,JAJPUR(Jajapur)
106	CRLMP/0001383/2023	BINITA DASH BATAKRUSHNA SAHU VS	SUKANTA KUMAR NAYAK VS	Crp/0000134/2020 //0 ()
107	CRLMP/0001384/2023	STATE OF ODISHA SHUSAMA DAS VS	PRAVASH PUJAREE PARIDA VS	// //0 ()
108	FAO/0000313/2023	STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA,A.G.A VS	// //0 ()
109	ITA/0000071/2023	MANAGING COMMITTEE OF ANCHALIK KASHINATH HIGH SCHOOL PRINCIPAL COMMISSIONER OF INCOME TAX-1 VS	TUSHAR KANTI SATAPATHY,SR.S.C(I.T) VS	// // ()
110	ITA/0000072/2023	BIKASH DEB PRINCIPAL COMMISSIONER OF INCOME TAX-1 VS	TUSHAR KANTI SATAPATHY,SR.S.C(I.T) VS	// // ()
111	MACA/0000687/2023	BIKASH DEB PRANGYARANI DAS @ PRAMANIK VS	BISHNU BRATA SINGH VS	// // ()
112	MACA/0000688/2023	KARTICK CHANDRA DAS M/S. SRIRAM G.I.CO. LTD. VS	G.P DUTTA VS	// // ()
113	MATA/0000219/2023	PRAFULLA KUMAR SENAPATI GEETA BEHERA VS	SUSHANTA KUMAR JOSHI VS	// // ()
		BIPIN BIHARI BAG		//

ORISSA HIGH COURT**FILING REPORT AS ON :13/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	MATA/0000220/2023	MADHUPRIYA @ SINA ROUT @ BARMA VS SURAJ KUMAR @ DILU BARMA	PRAFULLA KUMAR MOHAPATRA VS	// JUDGE, FAMILY COURT, DHENKANAL(Dhenkanal) CP/0000114/2021
115	RSA/0000294/2023	SUSANTA KUMAR PANDA VS SANJAY KUMAR PANDA	NIROD KUMAR SAHU VS	// ()
116	RVWPET/0000299/2023	ENGINEER IN CHIEF,WORKS DEPTT VS HARMOHAN MOHAPATRA	SURYA NARAYAN PATNAIK,A.G.A VS	// ()
117	TRP(C)/0000227/2023	MADHUSMITA DEO VS SANGRAM KESARI SAHOO	KURESH PRASAD DASH VS	// ()
118	WA/0001551/2023	STATE OF ODISHA VS PURUSOTTAM SAHOO	SASWAT DAS, A.G.A. VS	// ()
119	WA/0001552/2023	RAJANIKANTA SETHI VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// ()
120	WA/0001553/2023	STATE OF ODISHA VS TRILOCHAN MALIK	HARMOHAN DHAL,A.G.A VS	// ()
121	WA/0001554/2023	STATE OF ODISHA VS BIJAYA KUMAR DASH	ANAND PRAKASH DAS,A.S.C VS	// ()
122	WA/0001555/2023	STATE OF ODISHA VS DAMBARUDHAR SAHU	ANAND PRAKASH DAS, A.S.C. VS	// ()
123	WA/0001556/2023	STATE OF ODISHA VS DR. MADHULITA SUNDARA	SHAKTI PRASAD PANDA,A.G.A VS	// ()
124	WA/0001557/2023	STATE OF ODISHA VS PURNA CHANDRA ROUT	SURYA NARAYAN PATNAIK, A.G.A. VS	// ()
125	WA/0001558/2023	STATE OF ODISHA	KARUNAKAR DAS,A.S.C	//

ORISSA HIGH COURT

FILING REPORT AS ON :13/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	WA/0001559/2023	DR. DAMAYANTI ROUL STATE OF ODISHA	RABINARAYAN MISHRA, A.G.A.	//
		VS	VS	0
127	WA/0001560/2023	BICHITRANANDA ROUTRAY STATE OF ODISHA	KARUNAKAR DAS,A.S.C	//
		VS	VS	0
128	WA/0001561/2023	DR. RASHMI RAYGURU SATYABRATA NAYAK	RAMA PRASAD DALAI	//
		VS	VS	0
129	WA/0001562/2023	RAJAT KUMAR MISHRA STATE OF ODISHA	KARUNAKAR DAS,A.S.C	//
		VS	VS	0
130	WP(C)/0022037/2023	DR. NABIN KUMAR BEHERA SUDHAKAR PRADHAN	SITANSU MOHAN SINGH	//
		VS	VS	0
		REGIONAL MANAGER, RESERVE BANK OF INDIA, BBSR		//
131	WP(C)/0022038/2023	SK. BADURUDDIN DIRECTOR GENERAL, RPF, NEW DELHI	BABITA KUMARI PATTANAIAK	//
		VS	VS	0
132	WP(C)/0022039/2023	RAMESH CHANDRA ROUTRAY DIRECTOR GENERAL, RPF, NEW DELHI	BABITA KUMARI PATTANAIAK	//
		VS	VS	0
133	WP(C)/0022040/2023	BASANTA KUMAR SAHOO STATE OF ODISHA	RAMA KRISHNA BISOI	//
		VS	VS	0
134	WP(C)/0022041/2023	PRAVAT KUMAR KUNDU UNION OF INDIA	SARBESWAR PRUSTY	//
		VS	VS	0
135	WP(C)/0022042/2023	PRAMOD CHANDRA BISWAL STATE OF ODISHA	ANJAN KUMAR BISWAL	//
		VS	VS	0
136	WP(C)/0022043/2023	LAXMIPRIYA NAYAK STATE OF ODISHA	MANOJA KUMAR KHUNTIA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :13/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0022044/2023	DIRECTOR GENERAL, RPF, NEW DELHI SUMITRA DAS VS	KODANDA KUMAR BHUYAN VS	// // ()
138	WP(C)/0022045/2023	COLLECTOR, JAJPUR GITANJALI SETHI VS	MANOJA KUMAR KHUNTIA VS	// // ()
139	WP(C)/0022046/2023	DIRECTOR GENERAL, RPF, NEW DELHI STUTEE AUTO, CUTTACK VS	SIDHARTH PRASAD DAS VS	// // ()
140	WP(C)/0022047/2023	STATE OF ODISHA KISHOR CHANDRA SAMANTRAY VS	SIDHESWAR MALLIK VS	// // ()
141	WP(C)/0022048/2023	STATE OF ODISHA BHUBANANANDA SAHOO VS	MANAS PATI VS	// // ()
142	WP(C)/0022049/2023	STATE OF ODISHA PRABEER KUMAR PRADHAN VS	RAJJEET ROY VS	// // ()
143	WP(C)/0022050/2023	NATIONAL GREEN TRIBUNAL EASTERN ZONE, KOLKATA NIGAMANANDA MOHANTY VS	SUPRIYO RANJAN MAHAPATRA VS	// // ()
144	WP(C)/0022051/2023	ORISSA STATE FINANCIAL CORPORATION, KHORDHA TANAY KUMAR MOHANTY VS	SUBAS CHANDRA DAS VS	// // ()
145	WP(C)/0022052/2023	STATE OF ODISHA SISIRA KUMAR MANGARAJ VS	JANAKI KANTA MAHAPATRA VS	// // ()
146	WP(C)/0022053/2023	STATE OF ODISHA MONORANJAN DASH VS	SUPRIYO RANJAN MAHAPATRA VS	// // ()
147	WP(C)/0022054/2023	STATE OF ODISHA M/S. ODISHA SALES VS	KAJAL SAHOO VS	// // ()
		DEPUTY COMMISSIONER OF CT AND GST,GANJAM		//

ORISSA HIGH COURT

FILING REPORT AS ON :13/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0022055/2023	M/S DEEPAK STEEL AND POWER LTD., KEONJHAR VS STATE OF ODISHA	KESHAB CHANDRA KAR VS	// 0 //
149	WP(C)/0022056/2023	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
150	WP(C)/0022057/2023	KANAK NAIK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
151	WP(C)/0022058/2023	JAYASHREE PANIGRAHI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
152	WP(C)/0022059/2023	M/S. AMBIKA MINERALS, MAYURBHANJ VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
153	WP(C)/0022060/2023	RAMA CHANDRA BARIK VS STATE OF ODISHA	ASHOK KUMAR DASH VS	// 0 //
154	WP(C)/0022061/2023	NIRANJAN KUMAR BEHURA VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
155	WP(C)/0022062/2023	SUVENDU SEKHAR NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
156	WP(C)/0022063/2023	SRI LINGARAJ @ LINGESWAR MAHADEV BIJE MULLA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
157	WP(C)/0022064/2023	MD. SHAMIM VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
158	WP(C)/0022065/2023	JHARANA PANDA VS REGIONAL MANAGER, R.B.I., BBSR	DIPTI RANJAN BHOKTA VS	// 0 //
159	WP(C)/0022066/2023	ASHOK KUMAR MISHRA	SANDHYARANI PANI	//

ORISSA HIGH COURT

FILING REPORT AS ON :13/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0022067/2023	THE SECY, DEPTT. OF HIGHER EDUCATION, ODISHA. KANDURI CHARAN PRADHAN	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
161	WP(C)/0022068/2023	DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI RISHI RAJ DASH	RAJIB RATH	//
		VS	VS	0
162	WP(C)/0022069/2023	CHAIRPERSON, NATIONAL TESTING AGENCY, NEW DELHI TAPAN KUMAR PARIDA	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
163	WP(C)/0022070/2023	DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI RAJKISHORE JENA	MD. GOLAM MADANI	//
		VS	VS	0
164	WP(C)/0022071/2023	COLLECTOR AND D.M., BHADRAK ALOK KUMAR NANDA	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
165	WP(C)/0022072/2023	DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI PRAMOD KUMAR ROUT	RAMDAS ACHARY	//
		VS	VS	0
166	WP(C)/0022073/2023	ODISHA INFORMATION COMMISSION, BBSR SANJUKTA JENA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
167	WP(C)/0022074/2023	COMMISSIONER-CUM-CHAIRMAN, STA, CUTTACK BIGUL GOUR @ BHOI	GOPAL PRASAD JENA	//
		VS	VS	0
168	WP(C)/0022075/2023	PRINCIPAL SECY. TO GOVT. COMMERCE AND TRANSPORT DEPT. GOVT. OF ODISHA, BBSR PRABODH KUMAR PATRA	AMIYA KUMAR MOHANTY A	//
		VS	VS	0
169	WP(C)/0022076/2023	STATE OF ODISHA PRATYASHA PARIMITA ACHARYA	SANGRAM JENA	//
		VS	VS	0
170	WP(C)/0022077/2023	STATE OF ODISHA SURENDRA MOHAPATRA	BIREN SANKAR TRIPATHY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :13/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0022078/2023	STATE OF ODISHA RATNAKAR BAL VS	SATYA NARAYAN MISHRA 4 VS	// // ()
172	WP(C)/0022079/2023	STATE OF ODISHA SANTOSH KUMAR BISWAL VS	BIREN SANKAR TRIPATHY VS	// // ()
173	WP(C)/0022080/2023	STATE OF ODISHA PRAVA RANJAN MISHRA VS	CHINMAYA KUMAR NAYAK VS	// // ()
174	WP(C)/0022081/2023	STATE OF ODISHA MANORAMA BADU VS	DEBASIS PANIGRAHI VS	// // ()
175	WP(C)/0022082/2023	STATE OF ODISHA BADINGI CHANTI VS	BISWARANJAN MAHARATHA VS	// // ()
176	WP(C)/0022083/2023	STATE OF ODISHA PABITRA MOHAN LENKA VS	ACHYUTANANDA PATTANAİK VS	// // ()
177	WP(C)/0022084/2023	STATE OF ODISHA RAMESH CHANDRA MOHANTY VS	AJAYA KUMAR MOHARANA VS	// // ()
178	WP(C)/0022085/2023	STATE OF ODISHA BIKASH KUMAR DHAL VS	UMESH CHANDRA DORA VS	// // ()
179	WP(C)/0022086/2023	STATE OF ODISHA M/S MAHINDRA FIRST CHOICE WHEELS LTD., SAMBALPUR VS	ABHIRAMI PRASAD MOHANTY VS	// // ()
180	WP(C)/0022087/2023	THE COMMISSIONER OF CT AND GST, ODISHA PUSPALATA SAHOO VS	HARAPRASAD PANDA VS	// // ()
181	WP(C)/0022088/2023	STATE OF ODISHA SUDHANANI RATHA VS	DWARİKA PRASAD MOHANTY VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :13/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0022089/2023	GADADHAR JENA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
183	WP(C)/0022090/2023	BHAKTA SEKHAR RAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
184	WP(C)/0022091/2023	KAVITA AGRAWAL VS STATE OF ODISHA	PRAVA RANJAN MISHRA VS	// 0 //
185	WP(C)/0022092/2023	SANJAY KUMAR PADHY VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
186	WP(C)/0022093/2023	ANIRUDHA SAMANTARAY VS STATE OF ODISHA	VIJAYA KAR VS	// 0 //
187	WP(C)/0022094/2023	LAXMI PRASAD BEHERA VS STATE OF ODISHA	VIJAYA KAR VS	// 0 //
188	WP(C)/0022095/2023	SRINIBASH PATEL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
189	WP(C)/0022096/2023	M/S SINDHU SUDHA AYURVEDIC PHARMACY, CUTTACK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
190	WP(C)/0022097/2023	UDHAB CH. NAYAK VS DEVELOPMENT COMMNR. CUM ADDL CHIEF SECY., GOVT. OF ODISHA PLANNING AND CONVERGENCE DEPT., BBSR	CHITTARANJAN PATNAİK VS	// 0 //
191	WP(C)/0022098/2023	M/S. NEELACHAL UDYOG VS JOINT COMMNR OF STATE TAX (APPEAL), CT AND GST,BBSR.	KSHIROD KUMAR SAHOO VS	// 0 //
192	WP(C)/0022099/2023	KATHIA DEHURY VS UNION OF INDIA	BICITRA NARAYANA SATAPATHY VS	// 0 //
193	WP(C)/0022100/2023	PRAFULLA CHANDRA BAL	PRASANTA KUMAR SATAPATHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :13/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0022101/2023	RAPS INFRA TECH PVT. LTD., KALAHANDI	KIRTITA BANERJEE	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0022102/2023	APARTI BEHERA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0022103/2023	NRUSINGHA CHARAN DUTTA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0022104/2023	RAPS INFRA TECH PVT. LTD., KALAHANDI	ANKITA MUKHERJI	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0022105/2023	NIRANJAN SAHOO	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0022106/2023	KRISHNA CHANDRA JENA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0022107/2023	SWAPNAMALA BEHERA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0022108/2023	MRUNMAYA KUMAR BAI	BICHITRA NARAYANA SATAPATHY	//
		VS	VS	0
		UNION OF INDIA		//
202	WP(C)/0022109/2023	CHITTARANJAN BHANJA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		UCO BANK, BALASORE		//
203	WP(C)/0022110/2023	BISWAJIT SAHU	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0022111/2023	ADIDEV	CHINMAYA NAYAK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :13/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0022112/2023	STATE BIJAYA KUMAR SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// // ()
206	WP(C)/0022113/2023	SUNANDA PATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// ()
207	WP(C)/0022114/2023	RABINDRA KUMAR MAHAPATRA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// ()
208	ABLAPL/0007521/2023	RATI RANJAN SWAIN @ KHANA VS STATE OF ODISHA	PRABHAT KUMAR PARIDA VS	SECTOR-15 /56 /2023 ()
209	ABLAPL/0007522/2023	CHITRASEN NAYAK VS STATE OF ODISHA	MANOJ KUMAR BALASAMANTA VS	PHULBANI TOWN /129 /2023 ()
210	ABLAPL/0007523/2023	ROHITASWA KUMBHAR VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// //0 ()
211	ABLAPL/0007524/2023	SUSANTA PRADHAN VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /208 /2018 ()
212	ABLAPL/0007525/2023	MALAYA BISWAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /385 /2023 ()
213	ABLAPL/0007526/2023	ARJUN NAYAK @ MANGA VS STATE OF ODISHA	BALAKRUSHNA RAY VS	// PURI TOWN /230 /2023 ()
214	ABLAPL/0007527/2023	JULEN SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// MAHILA P.S.(BBSR) /110 /2023 ()
215	ABLAPL/0007528/2023	PRAMOD KUMAR MAHAPATRA VS STATE OF ODISHA	DEBASIS MOHAPATRA VS	// BANAPUR P.S. /201 /2023 ()

ORISSA HIGH COURT**FILING REPORT AS ON :13/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	ABLAPL/0007529/2023	KAILASH SETHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /284 /2023 () //
217	ABLAPL/0007530/2023	SANJAY NAYAK @ JENA VS STATE OF ODISHA	SAROJ BARIK VS	SAHADEV KHUNTA /168 /2023 () //
218	ABLAPL/0007531/2023	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
219	ABLAPL/0007532/2023	BIBEKANANDA PARIDA @ TAPASA VS STATE OF ODISHA	CHHABI BEHERA VS	JENAPUR /161 /2023 () //
220	ABLAPL/0007533/2023	BAPINA SAHOO VS STATE OF ODISHA	AMITABH MAHAPATRA VS	RASOL /41 /2023 () //
221	ABLAPL/0007534/2023	SANKAR SWAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /433 /2023 () //
222	ABLAPL/0007535/2023	PRABHUDUTTA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
223	ABLAPL/0007536/2023	KEDAR SETHI VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	BINJHARPUR /170 /2023 () //
224	ABLAPL/0007537/2023	DIBYARANJAN DAS VS STATE OF ODISHA	MADHUMITA NAIK VS	KHANTAPADA /166 /2021 () //
225	ABLAPL/0007538/2023	KUNAL BHOI VS STATE OF ODISHA	SARIJ KUMAR PADHI VS	DELANGA /160 /2015 () //
226	ABLAPL/0007539/2023	RAKESH PARICHA@MITHUN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	UDALA /243 /2020 () //
227	ABLAPL/0007540/2023	GANESH DAS	SARAT KUMAR JENA	BEGUNIAPADA /264 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :13/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	ABLAPL/0007541/2023	STATE OF ODISHA BIKASH MOHANTY	BYOMAKESH TRIPATHY	// /0
		VS	VS	()
229	ABLAPL/0007542/2023	STATE OF ODISHA INDRAPATI LENDRU	AMIT PRASAD BOSE	// MACHHKUND /57 /2022
		VS	VS	()
230	ABLAPL/0007543/2023	STATE OF ODISHA REBATI@RABATI JENA	DHIRENDRA KUMAR MOHAPATRA	// BHOGRAI /118 /2023
		VS	VS	()
231	ABLAPL/0007544/2023	STATE OF ODISHA RUDRA PRASANNA HOTA	BHAGABAT PRASAD RATH	// AIR FIELD P.S. /146 /2023
		VS	VS	()
232	ABLAPL/0007545/2023	STATE OF ODISHA JAGANNATH BEHERA@JAGA	BIKRAM KESHARI MOHANTY	// LAXMISAGAR P.S. /88 /2023
		VS	VS	()
233	ABLAPL/0007546/2023	STATE OF ODISHA TARUN DAS	PRAVASH CHANDRA JENA	// KAMARDA /81 /2023
		VS	VS	()
234	ABLAPL/0007547/2023	STATE OF ODISHA AMAR NAYAK @ AMAN NAYAK	ROHIT RANJAN RAY	// AIRPORT /187 /2023
		VS	VS	()
235	ABLAPL/0007548/2023	STATE OF ODISHA RAMACHANDRA SETHY	BISWARANJAN DALAI	// BADAGODA P.S. /164 /2023
		VS	VS	()
236	ABLAPL/0007549/2023	STATE OF ODISHA ARUNA KUMAR JENA	ARUN KUMAR DAS (1)	// DHENKANAL TOWN /427 /2023
		VS	VS	()
237	ABLAPL/0007550/2023	STATE OF ODISHA SABYASACHI SAHU	RAJAT PANDA	// DHARMASALA /419 /2023
		VS	VS	()
238	ABLAPL/0007551/2023	STATE OF ODISHA SANJAY KUMAR MISHRA	RAJAT PANDA	// DHARMASALA /419 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :13/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	ABLAPL/0007552/2023	STATE OF ODISHA SUSANTA BALIARSINGH VS	SURYAKANTA DASH VS	// BAIDESWAR /84 /2023 ()
240	ABLAPL/0007553/2023	STATE OF ODISHA GOLAP PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// KHURDA MODEL /241 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :13/07/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	30/2023 WPCRL/89/2023	SAROJ KUMAR GAUDA-MP	BISWAJIT TRIPATHY
2	34/2023 CRLMA/247/2023	SUMATI GOCHHAYAT-MP	ADV.
3	50/2023 STREV/41/2017	M/S.GRAND MOTORS-MP	M/S.AJOYA MOHANTY
4	92/2023 LAA/50/2019	UNION OF INDIA-MP	AVIJIT PAL
5	201/2023 CMAPL/491/2023	CHARULATA PATTNAIK-MP	ADV.
6	229/2023 MATA/219/2023	GEETA BEHERA-MP	SUSHANTA KUMAR JOSHI
7	230/2023 MATA/220/2023	MADHUPRIYA @ SINA ROUT @ BARMA-MP	PRAFULLA KUMAR MOHAPATRA
8	236/2023 CRLMP/1139/2023	BISWAJIT MOHAPATRA-MP	
9	237/2023 CRLMP/1381/2023	ANSUMAN NAIK-MP	BIBHU PRASAD MOHANTY
10	238/2023 CRLMP/1382/2023	JITENDRA KUMAR DASH @ JITENDRA DASH-MP	ANANTA NARAYAN PATTANAYAK
11	242/2023 TRP(C)/227/2023	MADHUSMITA DEO-MP	KURESH PRASAD DASH
12	265/2023 RVWPET/299/2023	ENGINEER IN CHIEF,WORKS DEPTT-MP	SURYA NARAYAN PATNAIK,A.G.A
13	266/2023 RVWPET/299/2023	ENGINEER IN CHIEF,WORKS DEPTT-MP	SURYA NARAYAN PATNAIK,A.G.A
14	293/2023 CONTC/3322/2023	SITARAM AGRAWAL-MP	M/S.PRABODHA CHANDRA NAYAK
15	496/2023 CRLREV/226/2023	M/S.JINDAL INDIA THERMAL POWER LTD-MP	ASIT KUMAR DASH
16	539/2023 FAO/146/2020	M.C. OF ARAKHAKUDA PANCHAYAT HARIJAN HIGH SCHOOL	DEEPA KUMAR SAHOO
17	540/2023 FAO/211/2023	THE MANAGER (T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD.	ADAM TALIMPIAN
18	541/2023 FAO/252/2023	THE MANAGER (T.P. HUB), M/S. ORIENTAL INSURANCE CO. LTD.	ADAM TALIMPIAN
19	542/2023 FAO/252/2023	THE MANAGER (T.P. HUB), M/S. ORIENTAL INSURANCE CO. LTD.	ADAM TALIMPIAN
20	543/2023 FAO/313/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
21	544/2023 FAO/313/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
22	545/2023 FAO/313/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
23	706/2023 RSA/354/2022	DEEPAK SAHOO-MP	SOMADARSAN MOHANTY
24	707/2023 RSA/294/2023	SUSANTA KUMAR PANDA-MP	NIROD KUMAR SAHU
25	708/2023 RSA/21/2021	SUNDAR MAJHI-MP	M/S SUKANTA KU. NAYAK,BIDESH RANJAN BEHERA
26	709/2023	SUNDAR MAJHI-MP	M/S SUKANTA KU. NAYAK,BIDESH RANJAN BEHERA

27	RSA/21/2021 710/2023	SUNDAR MAJHI-MP	M/S SUKANTA KU. NAYAK,BIDESH RANJAN BEHERA
28	RSA/21/2021 723/2023 CMP/548/2023	SANTOSH KUMAR BEHERA-MP	BANSHIDHAR BAUG
29	724/2023 CMP/764/2023	AMBIKA PANDA-MP	J.K.MISHRA (2)
30	725/2023 CMP/122/2023	SADASIVA PANIGRAHI-MP	BEDA PRAKASH PANDA
31	726/2023 CMP/765/2023	SAROJ CHANDRA SAHOO-MP	BIBEKANANDA BHUYAN
32	956/2023 BLAPL/2334/2023	SANJIB KHATUA-MP	MAHES DAS
33	957/2023 BLAPL/7150/2023	S. VENKAT SWAMY-MP	BISWARANJAN DALAI
34	958/2023 BLAPL/2432/2023	BISWANATH BHUYAN-MP	S.S.RAY (2)
35	959/2023 BLAPL/6933/2023	BASUDEV GOUDA-MP	MANORANJAN PADHY
36	960/2023 BLAPL/6125/2023	SHIBANI @ MILI BARAD @ JHILI-MP	SAURAV TIBREWAL
37	961/2023 BLAPL/5915/2023	HARI @ HAREKRUSHNA BEHERA-MP	ACHYUTANANDA PATTANAİK
38	1159/2023 MACA/687/2023	PRANGYARANI DAS @ PRAMANİK-MP	BISHNU BRATA SINGH
39	1160/2023 MACA/688/2023	M/S. SRIRAM G.I.CO. LTD.-MP	G.P DUTTA
40	1161/2023 MACA/628/2017	BRANCH MANAGER,SBI G.I.CO.LTD.-MP	
41	1162/2023 MACA/171/2002	SMT.NAIMY JOJO-MP	
42	1303/2023 ABLAPL/3206/2023	SUDARSAN MALLICK-MP	
43	1304/2023 ABLAPL/4760/2023	SURESH KUMAR AGARWAL-MP	
44	1305/2023 ABLAPL/5206/2023	NARENDRA GAD-MP	
45	1306/2023 ABLAPL/5213/2023	MAGSIRA BAG-MP	
46	1307/2023 ABLAPL/5251/2023	SANTOSH KUMAR BISWAL-MP	
47	1308/2023 ABLAPL/5253/2023	SANTOSH KUMAR BISWAL-MP	
48	1601/2023 CRLA/41/2023	ABHISEKH JENA-MP	SATYAJIT MOHAPATRA
49	1602/2023 CRLA/154/2023	E.JITENDRA REDDY-MP	NRUSINGHA NANDA MAHAPATRA
50	1603/2023 CRLA/411/2021	UTTAM UPADHYAYA-MP	N.N.MOHAPATRO
51	1604/2023 CRLA/869/2022	ALOK SAMANTARAY-MP	DEVASHIS PANDA
52	1605/2023 CRLA/473/2023	RAMA ATAKA-MP	TUKUNA KUMAR MISHRA
53	1606/2023 CRLA/759/2023	SUJIT JENA-MP	SOUBHAGYA SWAIN
54	1607/2023 CRLA/473/2023	RAMA ATAKA-MP	TUKUNA KUMAR MISHRA
55	1608/2023 CRLA/759/2023	SUJIT JENA-MP	SOUBHAGYA SWAIN
56	1609/2023 CRLA/760/2023	BIRENDRA BHOKTA-MP	SURYAKANTA DWIBEDI
57	1610/2023 CRLA/760/2023	BIRENDRA BHOKTA-MP	SURYAKANTA DWIBEDI

58	1611/2023 CRLA/378/2017	GOUTAM JANI@MILKU-MP	
59	1612/2023 CRLA/761/2023	LIPUN NAYAK-MP	SEKH ZAKIR HUSSAIN
60	1613/2023 CRLA/199/2023	SANTOSH KUMAR JENA-MP	DEBASNAN DAS
61	1614/2023 CRLA/199/2023	SANTOSH KUMAR JENA-MP	DEBASNAN DAS
62	1615/2023 CRLA/199/2023	SANTOSH KUMAR JENA-MP	DEBASNAN DAS
63	2143/2023 CRLMC/3030/2023	UMESH CHANDRA PANIGRAHI-MP	M. PRATAP
64	2144/2023 CRLMC/3031/2023	INDIRA SAHU-MP	BIJAYA KUMAR BEHERA 1
65	2145/2023 CRLMC/3032/2023	MINATI TRIPATHY @ CHAINI-MP	DR. BINODA KUMAR MISHRA
66	2146/2023 CRLMC/3033/2023	SUKANYA MISHRA-MP	DR. BINODA KUMAR MISHRA
67	2147/2023 CRLMC/1401/2018	BISHNU MOHAN PADHI-MP	
68	2148/2023 CRLMC/3034/2023	TUNA DEHURY-MP	GOURI MOHAN RATH
69	2149/2023 CRLMC/3035/2023	PRADIP SAHOO-MP	MONIKA SAMAL
70	2150/2023 CRLMC/3036/2023	LALIT KUMAR PANDEY-MP	SUSHANTA KUMAR JOSHI
71	2151/2023 CRLMC/3038/2023	PREMANANDA JENA-MP	BIJAYA KUMAR RAGADA
72	2152/2023 CRLMC/3039/2023	THASASUNDAR MAJHI-MP	JNYANANANDA PANDA
73	2153/2023 CRLMC/2049/2023	GOLDEN LAND DEVELOPERS L.T.D.-MP	MANOJ VERMA
74	2154/2023 CRLMC/2049/2023	GOLDEN LAND DEVELOPERS L.T.D.-MP	MANOJ VERMA
75	2155/2023 CRLMC/3043/2023	AMIT KUMAR RAUTA-MP	SANJIB KUMAR BHANJADEO
76	2156/2023 CRLMC/3044/2023	BIRUPAKSHA BEHERA-MP	GOPAL KRUSHNA MOHANTY
77	4104/2023 WA/1551/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
78	4105/2023 WA/1551/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
79	4106/2023 WA/1551/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
80	4107/2023 WA/1552/2023	RAJANIKANTA SETHI-MP	SANJAY KUMAR DAS
81	4108/2023 WA/1552/2023	RAJANIKANTA SETHI-MP	SANJAY KUMAR DAS
82	4109/2023 WA/892/2023	UNION OF INDIA-MP	DIPTI RANJAN BHOKTA, C.G.C., O.H.C.
83	4110/2023 WA/892/2023	UNION OF INDIA-MP	DIPTI RANJAN BHOKTA, C.G.C., O.H.C.
84	4111/2023 WA/1553/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A
85	4112/2023 WA/1553/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A
86	4113/2023 WA/1553/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A
87	4114/2023 WA/1554/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS,A.S.C
88	4115/2023 WA/1554/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS,A.S.C
89	4116/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS,A.S.C

90	WA/1554/2023 4117/2023	ARUN KUMAR NAYAK-MP	SARADA P. SARANGI
91	WA/1380/2023 4118/2023	DHARANIDHAR PRADHAN-MP	SARADA PRASANNA SARANGI
92	WA/1384/2023 4119/2023	RAGHUNATH SWAIN-MP	SARADA PRASANNA SARANGI
93	WA/1386/2023 4120/2023	DILLIP KUMAR KANDI-MP	SARADA PRASANNA SARANGI
94	WA/1387/2023 4121/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS, A.S.C.
95	WA/1555/2023 4122/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS, A.S.C.
96	WA/1555/2023 4123/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS, A.S.C.
97	WA/1555/2023 4124/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
98	WA/1556/2023 4125/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
99	WA/1556/2023 4126/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
100	WA/1557/2023 4127/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
101	WA/1556/2023 4128/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
102	WA/1557/2023 4129/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
103	WA/1557/2023 4130/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
104	WA/1558/2023 4131/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
105	WA/1558/2023 4132/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
106	WA/1558/2023 4133/2023	SATYABRATA NAYAK-MP	RAMA PRASAD DALAI
107	WA/1561/2023 4134/2023	SATYABRATA NAYAK-MP	RAMA PRASAD DALAI
108	WA/1561/2023 4135/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA, A.G.A.
109	WA/1559/2023 4136/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA, A.G.A.
110	WA/1559/2023 4137/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA, A.G.A.
111	WA/1559/2023 4138/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
112	WA/1560/2023 4139/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
113	WA/1560/2023 4140/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
114	WA/1560/2023 4141/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
115	WA/1562/2023 4142/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
116	WA/1562/2023 4143/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
117	WA/1562/2023 10458/2023	SK. BADURUDDIN-MP	BABITA KUMARI PATTANAIAK
118	WP(C)/22038/2023 10459/2023	RAMESH CHANDRA ROURAY-MP	BABITA KUMARI PATTANAIAK
119	WP(C)/22039/2023 10460/2023	BASANTA KUMAR SAHOO-MP	RAMA KRISHNA BISOI
120	WP(C)/22040/2023 10461/2023	PRAVAT KUMAR KUNDU-MP	SARBESWAR PRUSTY
	WP(C)/22041/2023		

121	10462/2023 WP(C)/22042/2023	PRAMOD CHANDRA BISWAL-MP	ANJAN KUMAR BISWAL
122	10463/2023 WP(C)/22043/2023	LAXMIPRIYA NAYAK-MP	MANOJA KUMAR KHUNTIA
123	10464/2023 WP(C)/22045/2023	GITANJALI SETHI-MP	MANOJA KUMAR KHUNTIA
124	10465/2023 WP(C)/22044/2023	SUMITRA DAS-MP	KODANDA KUMAR BHUYAN
125	10466/2023 WP(C)/16581/2023	S.M CHARITABLE EDUCATIONAL TRUST, SUNDARGARHS	SUBIR PALIT
126	10467/2023 WP(C)/19851/2023	CHANDRA PRAVA MISHRA-MP	
127	10468/2023 WP(C)/22046/2023	STUTEE AUTO, CUTTACK-MP	SIDHARTH PRASAD DAS
128	10469/2023 WP(C)/4455/2023	RABINDRA KUMAR MOHARANA-MP	SIDHESWAR MALLIK
129	10470/2023 WP(C)/22049/2023	PRABEER KUMAR PRADHAN-MP	RAJJEET ROY
130	10471/2023 WP(C)/22049/2023	PRABEER KUMAR PRADHAN-MP	RAJJEET ROY
131	10472/2023 WP(C)/22050/2023	NIGAMANANDA MOHANTY-MP	Supriyo Ranjan Mahapatra
132	10473/2023 WP(C)/2816/2022	KRUSHNA CHANDRA ADHIKARI-MP	GOPAL SINHA
133	10474/2023 WP(C)/15255/2023	DURGA MADHAB AND COMPANY-MP	
134	10475/2023 WP(C)/22055/2023	M/S DEEPAK STEEL AND POWER LTD., KEONJHAR-MP	KESHAB CHANDRA KAR
135	10476/2023 WP(C)/22054/2023	M/S. ODISHA SALES-MP	KAJAL SAHOO
136	10477/2023 WP(C)/2923/2022	GAGAN BIHARI SAMANTARAY-MP	KAILASH CHANDRA SAHOO
137	10478/2023 WP(C)/18605/2023	NIMAIN CHAND MISHRA-MP	AKSHAYA KUMAR PANDEY
138	10479/2023 WP(C)/19729/2023	KISHORE KUMAR JENA @ KISHORE MOHAN JENA-MP	SAILESH DAS
139	10480/2023 WP(C)/20123/2023	MADAN MOHAN JENA-MP	UPENDRA KUMAR SAMAL
140	10481/2023 WP(C)/22061/2023	NIRANJAN KUMAR BEHURA-MP	GAGAN BIHARI SINGH
141	10482/2023 WP(C)/14885/2023	PITAMBAR DAS-MP	TUNA SAHU
142	10483/2023 WP(C)/22067/2023	KANDURI CHARAN PRADHAN-MP	MANOJA KUMAR KHUNTIA
143	10484/2023 WP(C)/22068/2023	RISHI RAJ DASH-MP	RAJIB RATH
144	10485/2023 WP(C)/22069/2023	TAPAN KUMAR PARIDA-MP	MANOJA KUMAR KHUNTIA
145	10486/2023 WP(C)/22071/2023	ALOK KUMAR NANDA-MP	MANOJA KUMAR KHUNTIA
146	10487/2023 WP(C)/19885/2023	M/S. SRI ANNAPURNA TEXTILES, GANJAM-MP	CHITRASEN PARIDA
147	10488/2023 WP(C)/9829/2023	SNIGDHA SMITARANI DEHURI-MP	
148	10489/2023 WP(C)/19760/2023	TRILOCHAN MISHRA-MP	
149	10490/2023 WP(C)/22072/2023	PRAMOD KUMAR ROUT-MP	RAMDAS ACHARY
150	10491/2023 WP(C)/22075/2023	PRABODH KUMAR PATRA-MP	AMIYA KUMAR MOHANTY A
151	10492/2023 WP(C)/37972/2020	SAROJAKANTA MOHAPATRA-MP	S.K.OJHA
152	10493/2023	PRAVA RANJAN MISHRA-MP	CHINMAYA KUMAR NAYAK

153	WP(C)/22080/2023 10494/2023	PABITRA MOHAN LENKA-MP	ACHYUTANANDA PATTANAIK
154	WP(C)/22083/2023 10495/2023	RAMESH CHANDRA MOHANTY-MP	AJAYA KUMAR MOHARANA
155	WP(C)/22084/2023 10496/2023	M/S MAHINDRA FIRST CHOICE WHEELS LTD., SAMBALPUR	BRAMBANI PRASAD MOHANTY
156	WP(C)/22086/2023 10497/2023	PRAFULLA CHANDRA BEHERA-MP	
157	WP(C)/16351/2023 10498/2023	SK.ZAHID-MP	MILAN KANUNGO
158	WP(C)/34158/2022 10499/2023	BHAKTA SEKHAR RAY-MP	ACHYUTANANDA PATTANAIK
159	WP(C)/22090/2023 10500/2023	BIJAY GUPTA-MP	DIPTIRANJAN MOHAPATRA
160	WP(C)/15351/2023 10501/2023	SIBARAM SAHU-MP	LINGARAJ SARANGI
161	WP(C)/18301/2023 10502/2023	KAVITA AGRAWAL-MP	PRAVA RANJAN MISHRA
162	WP(C)/22091/2023 10503/2023	MANAGOBINDA BEHERA-MP	LAXMIKANTA MOHANTY
163	WP(C)/5086/2023 10504/2023	LAXMI PRASAD BEHERA-MP	VIJAYA KAR
164	WP(C)/22094/2023 10505/2023	SRINIBASH PATEL-MP	AMIT PRASAD BOSE
165	WP(C)/22095/2023 10506/2023	UDHAB CH. NAYAK-MP	CHITTARANJAN PATTNAIK
166	WP(C)/22097/2023 10507/2023	APARTI BEHERA-MP	RAMA CHANDRA JENA
167	WP(C)/22102/2023 10508/2023	RAPS INFRA TECH PVT. LTD., KALAHANDI-MP	KIRTITA BANERJEE
168	WP(C)/22101/2023 10509/2023	M/S. NEELACHAL UDYOG-MP	KSHIROD KUMAR SAHOO
169	WP(C)/22098/2023 10510/2023	RAPS INFRA TECH PVT. LTD., KALAHANDI-MP	ANKITA MUKHERJI
170	WP(C)/22104/2023 10511/2023	BISWAJIT SAHU-MP	SASWATI MOHAPATRA
171	WP(C)/22110/2023 10512/2023	CHITTARANJAN BHANJA-MP	PRASANTA KUMAR SATAPATHY
172	WP(C)/22109/2023 10513/2023	BISWAJIT SAHU-MP	SASWATI MOHAPATRA
173	WP(C)/22110/2023 10514/2023	BIJAYA KUMAR SAHOO-MP	ACHYUTANANDA PATTANAIK
174	WP(C)/22112/2023 10515/2023	SUNANDA PATRA-MP	ACHYUTANANDA PATTANAIK
	WP(C)/22113/2023		